

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 3075
TO BE ANSWERED ON 15.03.2021**

HEALTH INSURANCE SCHEME FOR WORKERS

†3075. SHRI SADASHIV KISAN LOKHANDE:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether it is a fact that the workers of unorganized sector are not getting the benefit of the health insurance scheme introduced for them as a result of non-payment of their share by the State Governments; and**
- (b) if so, the steps taken by the Government to ensure that health services are provided to the workers of unorganized sector under the health insurance scheme?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a) & (b): The Government has launched Ayushman Bharat - Pradhan Mantri Jan Arogya Yojana (AB-PM-JAY) which provides health assurance coverage upto Rs. 5 Lakh per family per year including the families of workers of unorganised sectors who are identified on set criteria. This scheme provides secondary and tertiary care hospitalizations for 10.74 Crore families (more than 50 Crore individuals) that have been identified from the Socio –Economic Caste Census (SECC) of 2011 on the basis of select deprivation and occupational criteria across rural and urban areas respectively. The said scheme has been implemented across the country except in the states of West Bengal, Delhi, Telangana and Odisha.
